

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 762 of 1995

New Delhi this the 10th day of July, 1997

(7)

HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

1. Shri S. Vedachalam,
Senior Supervising Officer,
Land and Building Section,
Block No.9, CGO Complex,
Lodhi Road,
New Delhi-3.
2. Shri Narender Kothiyal,
Information Assistant,
Govt. of India Tourist Office,
Department of Tourism,
88 Janpath,
New Delhi-1.
3. Shri P. Anbalahan,
Personal Assistant,
Directorate of Medical Services (Army),
AG's Branch,
Army Headquarters,
L Block,
New Delhi-1.

.Applicants

None for the applicants.

Versus

1. Union of India through
Secretary,
Ministry of Urban Development,
Nirman Bhavan,
New Delhi-1.
2. Director of Estates,
Directorate of Estates,
Nirman Bhavan,
New Delhi-1.

..Respondents

ORDER (ORAL)

Hon8ble Mr. K. Muthukumar, Member (A)

None appears for the applicants even today.

(3)

Apparently, the applicants have lost interest in pursuing this application. The O.A. is accordingly dismissed for default and non-prosecution.



(K. MUTHUKUMAR)
MEMBER (A)

Rakesh